

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3590**

**TO BE ANSWERED ON THE 02<sup>ND</sup> APRIL, 2025/ CHAITRA 12, 1947 (SAKA)**

**DRUGS DESTROYED IN THE COUNTRY**

**3590 # SHRI NEERAJ SHEKHAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has adopted a policy of zero tolerance against narcotic drugs;**

**(b) if so, the details thereof;**

**(c) whether narcotic drugs have been destroyed in different parts of the country; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) The Government has adopted a policy of zero tolerance against Narcotic Drugs. The action taken by the Government to effectively control drug trafficking are as under: -**

**(i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India has been established. An all in one NCORD portal has been developed for information related to drug law enforcement.**

- (ii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**
- (iii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up by Government of India.**
- (iv) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.**
- (v) NCB coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc., to conduct joint operations to control the drug trafficking.**

- (vi) Electronics scanning of consignments for drug detection at all Ports are being ensured.**
- (vii) Towards the capacity building of Drug Law Enforcement Agencies (DLEAs) of the country, NCB is continuously imparting training to the officers of other Drug Law Enforcement Agencies.**
- (viii) To strengthen NCB and to increase its pan India presence, 536 posts in different level has been created in NCB. During this restructuring, special focus has been laid on cyber, legal, and enforcement aspects for more effective drug law enforcement.**
- (ix) A task force on Darknet and Crypto-Currency has been set up under the Multi Agency Centre (MAC) mechanism with a focus on monitoring all platforms facilitating Narco-trafficking, sharing of inputs on drug trafficking amongst Agencies/MAC members, interception of drug networks, continuous capturing of trends, modus operandi & nodes with regular database updates and review of related rules & laws.**
- (x) To assist all DLEAs/other investigation agencies for investigation and proactive policing, National Integrated Database on Arrested Narco-Offenders (NIDAAN) portal is developed. It provides data of narcotics offenders involved in narcotics offences under Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985.**

- (xi) A National Narcotics Helpline No. 1933 “Madak-Padarth Nished Asoochna Kendra” (MANAS) has been created as 24x7 toll-free National Narcotics Call Centre helpline. Accordingly, MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/problems through various modes of communication like call, SMS, Chat-bot, e-mail & web-link.**
- (xii) A high-level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**
- (xiii) Director General Level Talks by NCB are organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues on drugs trafficking having international implications and issue of maritime trafficking.**

**(c) & (d) Details of the quantity of narcotic drugs destroyed during 2022 to 2024 as reported by various Drug Law Enforcement Agencies to NCB is as under: -**

<b>Year</b>	<b>Total Approx. Quantity (in Kg)</b>
<b>2022</b>	<b>865547</b>
<b>2023</b>	<b>762015</b>
<b>2024</b>	<b>451088</b>

**Source: Narcotics Control Bureau**

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